

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/68(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RAHUL CHAMARIA VS PANDUA COLD STORAGE PVT LTD
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv. ] For the Petitioner.  
Ms. Urmila Chakraborty, Adv. ]  
Ms. Farnaz Nasim, Adv. ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the Respondents by way of speed post, by e-mail and by dasti service and place the tracking information report on record.
3. Petitioner will also serve notice by way of e-mail and dasti service.
4. If no one turns up, the prayer for interim orders will be considered on the next date of hearing, ex parte.
5. List the matter on **23.04.2024 at 10:30 a.m.**

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**